

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Contempt Petition No.32 of 1994 in

Dated:- 17 AUG 1994

APPLICATION NUMBER: 232 of 1993

APPLICANTS:

Sri.M.R.Jagannatha Rao v/s. Maj.Gen.N.R.Khanna, Chief Engineer,
To. Southern Command, Pune and Others.

RESPONDENTS:

1. Dr.M.S.Nagaraja, Advocate, No.11, First Cross,
Second Floor, Sujatha Complex, Ganghinagar,
Bangalore-560009.
2. Sri.M.Vasudeva Rao, Addl.C.G.S.C.,
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
~~STAY-ORDER/INTERIM-ORDER~~/, passed by this Tribunal in the above
mentioned application(s) on 01-08-1994.

Issued on

18/8/94

R

of
for *E. Shauhar* 17/8
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

-3-

**In the Central Administrative Tribunal
Bangalore Bench
Bangalore**

Contempt

Application No. 32 of 1994

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
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(PKS) ve / (DVR) H.A.
1.8.1994.

Apparently no Con-
tempt, as such he
do not see ^{any} the petition
should be dismissed.

Proceeding are dropped.



TRUE COPY

S. Branner
SECTION OFFICER 17/8
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE